

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF August- 2024

Form-1

List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-

Form -2

List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court Dehradun	New Delhi	Misc 70/124/2023	Agrawal Enterprises Vs. Larson and Turbo Ltd.			03-08-2024
2	Commercial Court Dehradun	Uttarkashi	C.S. 176/2024	Anil Mehta Vs. Jasbeer Singh Rana			09-08-2024
3	Commercial Court Dehradun	Dehradun	C.S. 158/2024	BOB Vs. Asha Pant			25-07-2024
4	Commercial Court Dehradun	Saharanpur (U.P)	C.S. 44/2024	Bank of India Vs. Greenstone International			09-08-2024

5	Commercial Court Dehradun	Haridwar	C.S. 154/2024	Bank of Maharashtra Vs. Kohinoor Fruit			12-08-2024
6	Commercial Court Dehradun	Dehradun	Misc 70/38/2024	Bansal Super Mart Vs. Uttarakhand Gramin Bank			21-08-2024
7	Commercial Court Dehradun	Dehradun	C.S. 165/2024	Barbeque Nation Vs. Tarun Arora			29-08-2024
8	Commercial Court Dehradun	Pauri Garhwal	C.S. 166/2024	Bank of Maharashtra Vs. Better life Medicos			31-08-2024
9	Commercial Court Dehradun	Muradabad	C.S. 167/2024	Bank of Maharashtra Vs. Shamim Ahmed			31-08-2024
10	Commercial Court Dehradun	U.S. Nagar	Misc 74/15/2023	Budway Engineering ltd. Vs. RNA Auto Industries			14-08-2024
11	Commercial Court Dehradun	Bulandsahar	C.S. 43/2024	Canara Bank Vs. Raj Kumar			09-08-2024
12	Commercial Court Dehradun	Dehradun	C.S. 326/2023	Canara Bank Vs. Flames on Restaurant			28-08-2024
13	Commercial Court Dehradun	New Tehri	C.S. 116/2024	Canara Bank Vs. Ajay Kumar			16-08-2024
14	Commercial Court Dehradun	Dehradun	C.S. 34/2024	Canara Bank Vs. Akalim			28-08-2024
15	Commercial Court Dehradun	Dehradun	C.S. 241/2023	Canara Bank Vs. Alora			29-08-2024

16	Commercial Court Dehradun	New Tehri	C.S. 117/2024	Canara Bank Vs. Bacchi Ram			15-08-2024
17	Commercial Court Dehradun	Dehradun	C.S. 325/2023	Canara Bank Vs. Bharat Infratel			28-08-2024
18	Commercial Court Dehradun	Dehradun	Misc 70/70/2024	Canara Bank Vs. Devendra Dhaundiya			18-08-2024
19	Commercial Court Dehradun	Dehradun	Misc 70/69/2024	Canara Bank Vs. Kanchan			19-08-2024
20	Commercial Court Dehradun	Dehradun	C.S. 60/2023	Canara Bank Vs. Lavanya			01-08-2024
21	Commercial Court Dehradun	Dehradun	C.S. 214/2023	Canara Bank Vs. Mallik Steel			28-08-2024
22	Commercial Court Dehradun	Dehradun	Misc 70/71/2024	Canara Bank Vs. Mamta Rai			18-08-2024
23	Commercial Court Dehradun	Dehradun	Misc 70/72/2024	Canara Bank Vs. N.N. Enterprises			18-08-2024
24	Commercial Court Dehradun	Dehradun	C.S. 99/2024	Canara Bank Vs. Sharda Dental			06-08-2024
25	Commercial Court Dehradun	Siddharth Nagar (U.P)	C.S. 100/2024	Canara Bank Vs. Sushmita Ambedkar			30-08-2024
26	Commercial Court Dehradun	Tehri Garhwal	C.S. 169/2024	Canara Bank Vs. Satendra			01-08-2024
27	Commercial Court Dehradun	Dehradun	C.S. 69/2024	Canara Bank Vs. Divjyot			28-08-2024
28	Commercial Court Dehradun	Dehradun	Execution 12/2024	Cholamandalam Vs. Saurabh Aggarwal			27-08-2024

29	Commercial Court Dehradun	Tharali , Chamoli	Execution 11/2024	Cholamandalam Vs. Balwant Singh			27-08-2024
30	Commercial Court Dehradun	Haridwar	C.S 137/2024	Evout Vs. Nishant			08-08-2024
31	Commercial Court Dehradun	Ghaziabad, U.P	Misc 70/75/2024	Forace Polymer Vs. Excel Technika			31-08-2024
32	Commercial Court Dehradun	Haridwar	C.S 149/2024	G.M.Enterprises Vs. PMS Sunpu			09-08-2024
33	Commercial Court Dehradun	Dehradun	Execution 119/2023	HDB Financial Vs. Julfan			08-08-2024
34	Commercial Court Dehradun	Satpuli	Execution 97/2022	HDB Financial Vs. Gajender			22-08-2024
35	Commercial Court Dehradun	Muzzafarnagar U.P	Execution 228/2020	HDB Financial Vs. Hafijul			07-08-2024
36	Commercial Court Dehradun	Chamoli	Execution 19/2023	HDB Financial Vs. Sanjay Singh			04-08-2024
37	Commercial Court Dehradun	Dehradun	C.S 179/2024	ICICI Bank Vs. Devesh Kumar			16-08-2024
38	Commercial Court Dehradun	Dehradun	C.S 180/2024	ICICI Bank Vs. Ashish Kumar			16-08-2024
39	Commercial Court Dehradun	Dehradun	C.S 108/2023	ICICI Bank Vs. Gunjan			19-08-2024
40	Commercial Court Dehradun	Dehradun	C.S 106/2023	ICICI Bank Vs. Mittal			24-08-2024
41	Commercial Court Dehradun	Haridwar	C.S 104/2023	ICICI Bank Vs. Niket			24-08-2024
42	Commercial Court Dehradun	Haridwar	C.S 111/2023	ICICI Bank Vs. Varsha			24-08-2024
43	Commercial Court Dehradun	Dehradun	Misc 70/79/2024	Indian Bank Vs. Muskan			09-08-2024
44	Commercial Court Dehradun	Dehradun	C.S 168/2024	Indian Bank Vs. S.P.Cosmetic			02-08-2024

45	Commercial Court Dehradun	Dehradun	Misc 70/57/2024	Jaydeep Kumar Bhatt Vs. Prabhandhak UGB			05-08-2024
46	Commercial Court Dehradun	Saharanpur (U.P)	C.S 174/2024	Kamaldeep Industries Vs. Dhanshree Agro			08-08-2024
47	Commercial Court Dehradun	Haridwar	C.S 174/2024	Kamaldeep Industries Vs. Dhanshree Agro			08-08-2024
48	Commercial Court Dehradun	Dehradun	C.S 174/2024	Kamaldeep Industries Vs. Dhanshree Agro			08-08-2024
49	Commercial Court Dehradun	Haridwar	C.S 174/2024	Kamaldeep Industries Vs. Dhanshree Agro			08-08-2024
50	Commercial Court Dehradun	Haridwar	C.S 174/2024	Kamaldeep Industries Vs. Dhanshree Agro			08-08-2024
51	Commercial Court Dehradun	Dehradun	Execution 19/2023	Kundan Singh Vs. The Program Manager			01-08-2024
52	Commercial Court Dehradun	Nainital	Misc 70/37/2024	Manav Seva Vs. Nagar Palika			12-08-2024
53	Commercial Court Dehradun	Nainital	Misc 70/37/2024	Manav Seva Vs. Nagar Palika			12-08-2024
54	Commercial Court Dehradun	Saharanpur (U.P)	C.S 3/2024	Oberai Motors Vs. Hydrotech			20-08-2024
55	Commercial Court Haldwani	Nainital	Arbitration Execution Case No.118/2024	M/s K.M Engineering & Construction Vs The Chief Engineer, Uttarakhand Rural roads Development Agency.			20-08-2024
56	Commercial Court Haldwani	Nainital	Arbitration Execution Case No.119/2025	M/s K.M Engineering & Construction Vs The Chief Engineer, Uttarakhand Rural roads Development Agency.			20-08-2024
57	Commercial Court Haldwani	Nainital	O.S. Case No. 214/2024	M/s Shankar Enterprises Vs Mr. Vinod Kumar Gupta& Others			29-08-2024

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-

Form 6
Contested commercial cases disposed during the month

Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested / settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. 463 of 2019	Subhash Chandra Bose Academy Vs. M/s Edusmart Services Private Ltd. and Others	Ajay Singh Bisht Vs.	23.10.2019	Yes	21.08.2024	1758 days	Contested/ Dismissed as withdrawn	N/A	N/A	U/s 13 of Commercial Court's Act
		Dehradun	A.O. 330 of 2024	Kamaldeep Industries Vs. Dhanshree Agro Products Private Ltd. and others	Neeraj Garg, Yashpal Singh Vs. C.S.C	13.08.2024	Yes	22.08.2024	9 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act
		Rudraprayag	A.O. 562 of 2023	State of Uttarakhand and another Vs. SCIW VKGA JV	C.S.C Vs. Dharmendra Barthwal	15.12.2023	Yes	20.08.2024	253days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act

2	Addl. District Judge, Commercial Court, Dehradun	1	Arbitration Execution 277/2019	Shri Ram City Union Vs. Shri Kant	Abhishek Prabhakar	14-08-2019	NO	05-08-2024	1798	Contested		2	Sec-36
		2	Arbitration Execution 14/2023	HDB Financial Ltd. Vs. Praveen Kumar	Gaurav Sharma	27-01-2023	NO	05-08-2024	551	Contested		-	Sec-36
		3	Arbitration 8/2024	Simplex Project Ltd. Vs. Uttarakhand Tourism Development	Saurabh Khali	14-03-2024	NO	06-08-2024	145	Contested		-	sec-29A
		4	Arbitration 9/2024	Simplex Project Ltd. Vs. Uttarakhand Tourism Development	Saurabh Khali	14-03-2024	NO	06-08-2024	145	Contested		2	sec-29A
		5	Arbitration 10/2024	Simplex Project Ltd. Vs. Uttarakhand Tourism Development	Saurabh Khali	14-03-2024	NO	06-08-2024	145	Contested		2	sec-29A
		6	Commercial Suit 69/2023	Jabar Singh Vs. Garhwal Mandal Vikas Nigam Ltd.	Vineet Bakshi	01-05-2023	NO	07-08-2024	450	Contested	09-08-2024	2	Sec-37
		7	Arbitration 14/2024	Golden Infracon Pvt. Ltd. Vs. Infrastructure & Industrial Development Corporation	Aditya Gauri	4-4-2024	NO	12-08-2024	130	Contested		-	Sec-9
		8	Misc. Civil reg 70/43/2024	Tasleem Ahmed Vs. Kuber Mohan	Tarannum Saleem	10-04-2024	NO	13-08-2024	125	Contested		-	Sec-9

				Uniyal									
		9	Misc. Civil reg 70/48/2024	Kuber Mohan Uniyal Vs. Tasleem Ahmed	R.K.Gupta	27-04- 2024	NO	13-08- 2024	108	Contested		-	Sec-9
		10	Arbitration 91/2021	UP Sahkari Awass Sangh Ltd. Vs. Brijesh Kumari	Arun Himani	27-08- 2021	NO	22-08- 2024	721	Contested	24-08- 2024	-	Sec-34
		11	Arbitration Execution 373/2020	Edu Smart Services Vs. Subhash Chandra Bose Academy	Gaurav Sharma	3-03- 2020	NO	27-08- 2024	1108	Contested		-	Sec-36
		12	Misc. Civil reg 70/96/2023	DIVYA PHARMACY Vs NEW INDIA INSURANCE CO. LTD.	Nitin Kumar Garg	28-07- 2023	NO	29-08- 2024	393	Contested		-	Sec-9
		13	Arbitration/123/201 9	Anita Jayaswal Vs. General Manager (Mining) GMVN	DP Bijalwan	30-09- 2019	NO	30-08- 2024	1776	Contested	2-09- 2024	-	Sec-34
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	1	66/2024	Suncity Cinemas Private Limited Vs. Sharda Facility Managemtn et Private Limited	Shri Praveen Kumar Aggarwal (Petitioner Adv.) Shri R. Rehman(Responde nt Adv.)	10-07- 2024	No	29-08- 2024	50 days	contested	NIL	NIL	Arbitration and Conciliation Act 1996 U/s 29A(4)

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	0	6	0	0	6
3	DLSA Bageshwar	3	0	0	1	2
4	DLSA, Dehradun	29	28	0	34	23
5	DLSA, Haridwar	39	4	0	0	43
6	DLSA,Nainital	6	8	0	8	6
7	DLSA, Pithoragarh	5	0	0	4	1
8	DLSA, Tehri Garhwal	9	0	0	8	1
9	DLSA, U.S. Nagar	87	14	0	48	53

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		124	2	3	123
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1129	40	46	1123
3	Addl. District Judge, Commercial Court Haldwani	Nainital	349	46	9	386

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF August, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational		2	-	1	1
No. of cases Instituted		86	-	0	
No. of appeals filed		-	-	-	2
No. of cases pending		1509	-	5	118
No. of cases disposed of		55	-	0	3